

(c) whether there has been any decline in export during this period; and

(d) If so, what steps have been taken by Government to revive the export?

**The Minister of Commerce (Shri Karmarkar):** (a) Value of exports—1954 (Jan.-June).

	Rs.
Manganese ore	753 lakhs.
Iron ore	275 lakhs.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 40.]

(c) Exports of manganese ore during January-June, 1954, declined, but the exports of iron ore have been progressing satisfactorily.

(d) Export duty on manganese ore has been removed with effect from the 18th August, 1954.

#### A.I.R. STAFF TRAINING SCHOOL

**\*1009. Shri S. C. Samanta:** Will the Minister of Information and Broadcasting be pleased to state:

(a) when the A.I.R. Staff Training School was opened;

(b) the number of trainees who have come out successful from the School since its inception and whether all of them have received employment; and

(c) whether engineer apprentices are also trained in the School?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) In July, 1948.

(b) So far 229 trainees have been trained in the programme wing of the school. Only members of the Staff of All India Radio are admitted to this wing for training and refresher courses and there is no practice of training outsiders with a view to provide employment in All India Radio.

(c) In the engineering wing of the school, there was an apprentice

Engineering Training Scheme. These engineers were selected by a Departmental Selection Board and were imparted training for six months. Three batches (68 candidates in all) were given training, of whom 62 were absorbed as Technical Assistants. This wing, was, however, closed down from the 1st November, 1951, as a measure of economy. At present the posts of Technical Assistants are being filled through Union Public Service Commission; such of the candidates as are not selected by the Union Public Service Commission but are considered likely to be suitable later with experience are, however, allowed to undertake a course of training in All India Radio for six months on a stipend of Rs. 150/- per month. They will be absorbed in All India Radio if they are found suitable by Union Public Service Commission. This system is expected to supply the requisite number of recruits to All India Radio.

#### SOAPS AND TOILETS

**\*1011. Shri Ajit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there is a great demand from South East Asian markets especially from Malaya for Indian made soaps and toilets; and

(b) what efforts are being made to capture these markets with regard to these items?

**The Minister of Commerce (Shri Karmarkar):** (a) Government have not got any precise information.

(b) None.

#### WIRELESS FACTORY

**\*1012. Shri Balakrishnan:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Government of India have entered into an agreement with a French Firm for starting a wireless products manufacturing factory in India; and

(b) whether any Indian Firm had also applied for licence for manufacturing similar equipment?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir.

(b) Yes, Sir. An application was received from an Indian firm for a licence under the Industries Act for the manufacture of a number of wire-less components. It is not, however, correct to say that the proposal was for the manufacture of equipment similar in all respects to those to be produced by Messrs. Bharat Electronics, Limited. It has been decided to grant the licence asked for for all items except thermionic valves.

**TEXTILE EXPORT PROMOTION COUNCIL**

\*1014. **Shri Jethalal Joshi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether an Export Promotion Council for the textile industry has been set up; and

(b) if so, whether it has taken any steps to promote standardisation and export of textiles and to improve its quality?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) The Export Promotion Council for cotton textiles has been constituted but it has still to be registered under the Indian Companies Act, 1913.

(b) The Cotton Textiles Fund Committee has taken steps to standardise certain popular varieties of cloth for export and also to set up an inspection organisation. These steps are expected to improve the quality of cloth exported and thereby promote exports of cotton textiles. The function of the Export Promotion Council would be to maintain liaison with this organisation.

**PORTUGUESE EAST AFRICA**

\*1015. **Shri Shivananjanpua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that violent demonstrations have been made

against the Indian Nationals residing in Portuguese East Africa;

(b) if so, the details of the incidents which have happened there in this connection; and

(c) the action taken by Government in the matter?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes; there have been anti-Indian demonstrations in Portuguese East Africa.

(b) During these demonstrations miscreants stoned Indian shops, and show-windows of about 30 shops were smashed. Doors and windows of an Indian school were broken and some furniture was damaged. Photographs of Indian leaders were smashed and trampled upon. Similar fate was meted out to the Indian National Flags. There were also cases of molestation and a few Indians were seriously assaulted.

(c) The Government of India lodged a strong protest with the Portuguese Legation in New Delhi against these incidents and demanded an assurance that all measures were being taken and would be taken in future to ensure full protection of the person and properties of the Indians in Portuguese Africa. The Portuguese Government have also been warned that they would be held responsible for any loss or damage to Indians there.

There being no Indian representative in Portuguese East Africa, the Government of India have also asked the British High Commissioner here to request the British representative in Portuguese East Africa to extend protection to Indian interests.

**BETEL LEAVES**

\*1026. { **Shri A. K. Gopalan:**  
**Shri Punnoose:**

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government of India have received any representation for